

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.11.2019

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 71/15, TP 79/16	For hearing	Sec 397/ 398 of CA 1956	S. Jayvikram & 3 Others	Sri K V Dhananjay, Sudharsan & others	Sorke Chandrasenan Hospitals (P) Ltd., & 6 Others.	J. Sagar Associates

ADVOCATE FOR PETITIONER/s:

SUDHARSAW SURESH
Sudharsan
K V DHANANJAY

ADVOCATE FOR RESPONDENT/s:

A MURALI & ABHIJIT ATUR
9663309317

Abhijit

ORDER

Heard Shri K.V. Dhananjay along with Shri Sudharsan Suresh, learned Counsel for the Petitioner and Shri A. Murali along with Shri Abhijit Atur, learned Counsel for the Respondent.

Post the case on 11.12.2019.

Shri

Member (T)

Shri

Member (J)

Krishna

Verified

Shri
Court Officer